NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/14/2016

NAME OF THE PETITIONER(S)

: S.Ganesh and Another

NAME OF THE RESPONDENT(S)

: Lammertz Industrienadel GmbH and 7 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. S. MUKUMDAN

Counsel representing
C.D. MULHERKAR,
Advocate, New Della

For Respondent No. 1

2. C. Prasanna Ventcatosh, Connel fes Petithi

ORDER

Shri C Prasanna Venkatesh, counsel for petitioners present. Shri S Mukundan, counsel for respondents present. As seen in the order of this Bench dated 31.1.2017, this Bench floated a suggestion that both parties make efforts to sort out the dispute. In this regard, counsel for respondents submitted that they have suggested some outlines of proposal for settlement and copy of the same has been furnished to the other side. In response the counsel for petitioner filed a memo with certain objections. Time extended at their request for hearing. The matter may be put alongwith TCP 4/2016. Put up on 14.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)